

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2026

ANSWERED ON:01.12.2009

NAFED

Maadam Shri Vikrambhai Arjanbhai

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Agriculture Cooperative Marketing Federation (NAFED) had entered into any agreement for public/private partnership tie up business with private entrepreneurs;
- (b) if so, the details thereof;
- (c) whether the approval of the appropriate authority for entering into such agreement had been receiving;
- (d) if so, the details thereof; and
- (e) the number and details of such agreements till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): With a view to further diversify its business activities in view of the changed economic scenario, NAFED entered into Public Private Partnership/ tie-up business with 62 private entrepreneurs in domestic marketing and international trade of agricultural and non-agricultural items involving Rs.3945.50 crores. NAFED undertakes commercial activities on its own without any policy guidelines, approval or monetary assistance from the Central Government. There is no share holding of the Central Government in NAFED. There is no role of the Central Government in the business programme of NAFED for marketing of various agricultural and non-agricultural products on commercial considerations and under Public Private Partnership business with its business associates. A statement indicating names of private entrepreneurs, date of MoU/agreement, commodity and amount paid by NAFED is annexed.